




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER : MA/514/2018
PETITION NUMBER : CP/768/IB/2018
NAME OF THE PETITIONER(S) : BANK OF INDIA
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD
UNDER SECTION : 7 RULE 4, 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|-------------------------------------|--------------------------------|---|
| 1. | S.SATHYANARAYANAN
D. Pavithra | FOR APPLICANT |  |
| 2. | RAJENDRAN RAJARAMAN | FOR FINANCIAL COUNSEL
I O B |  |
| 3. | K. Gowthaman Kumar
Athiban Vijay | FOR
Respondent |  |

ORDER

Looking at the Petition, as we have noticed, that this Company Petition has been filed by the Bank against the Applicant on 02.07.2018, at request of the Corporate Debtor Counsel, list this matter on **11.10.2018** with peremptory direction against both the parties to submit their case on the next date of hearing.


(S VIJAYARAGHAVAN)
Member (Technical)
knp


(B.S.V.PRAKASH KUMAR)
Member (Judicial)